

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2597
ANSWERED ON:12.03.2015
NATIONAL WATERSHED MANAGEMENT PROGRAMME
Lokhande Shri Sadashiv Kisan

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether many projects/schemes have been launched under the National Watershed Management Programme in the country including Shirdi Constituency and other backward areas in Maharashtra;
- (b) if so, the State -wise details thereof;
- (c) the names of these projects/schemes and the funds allocated for each of the project/scheme during the last three years and the current year State- wise ; and
- (d) the progress made so far under these projects/schemes, State/UT-wise?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) to (d) The Department of Land Resources is not implementing any programme in the country under the name of National Watershed Management Programme. However, the Department is implementing Integrated Watershed Management Programme (IWMP) with effect from 26.02.2009 in the country including all 34 districts of Maharashtra. The major activities undertaken under IWMP inter alia include preparation of Detailed Project Reports (DPR), community mobilization, institution and capacity building, entry point activities, ridge area treatment, drainage line treatment, soil and moisture conservation, rain water harvesting, nursery raising, afforestation, horticulture, pasture development, livelihood activities for the asset-less persons and production system & micro enterprises for small and marginal farmers.

The activities taken up under IWMP are distributed over three phases. The Preparatory Phase (1 to 2 years) involves preparation of DPR, entry point activities and institution & capacity building. The Watershed Works Phase (2 to 3 years) involves the watershed development works, livelihood activities for the asset-less persons and production system & micro enterprises. The Consolidation and Withdrawal Phase (1 to 2 years) involves consolidation and completion of various works.

Under IWMP, no year-wise and State-wise allocation of funds is made. However, Central assistance is released in lump-sum to the State Government's on the basis of annual plan of fund requirement furnished by the States and the budget available with the department. From 2009-10 to 28.02.2015, a total of 8214 projects covering 39.07 M. Ha. have been sanctioned to the States and Rs.10868.49 crore have been released. These projects are at different stages of implementation. 3482 projects are in Preparatory Phase, 4613 projects are in Work Phase, 119 projects are in Consolidation and Withdrawal Phase. The status of State-wise projects sanctioned, area sanctioned, funds released and the progress of implementation as on 28.02.2015 is given at Annexure.